

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 818  
ANSWERED ON 11.02.2025**

**AYUSH Visa for foreign nationals and infrastructure development in Goa**

818 **Shri Sadanand Mhalu Shet Tanavade:**

Will the Minister of *Ayush* be pleased to state:

- (a) the maximum permissible duration of stay for foreign nationals visiting India under the AYUSH Visa, and whether there is a provision for extending the visa based on the duration of medical treatment required; and
- (b) whether Government has any plans to establish or upgrade AYUSH hospitals and wellness centres in Goa to cater to the increasing number of foreign nationals seeking treatment under the Ayush Visa scheme, if so, the details thereof, including timelines and facilities to be provided?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH  
(SHRI PRATAPRAO JADHAV)**

(a) The initial period of validity of Ayush visa is up to a period of one year or till the period of treatment, whichever is less with maximum of three entries during the one year period. Further, it can be extended on yearly basis up to a maximum period of five years from the date of issue of initial Ayush visa by the concerned Foreign Regional Registration Office (FRRO)/ Foreigners Registration Officer (FRO) on production of Medical Certificate/ advice from a recognized hospital in India. Similarly, e-Ayush visa is granted for a period of up to 60 days from the date of first entry into India. Extension in case of e-Ayush visa may be granted for a period of up to six months by the FRRO/FRO concerned, on case-to-case basis on merits of each case.

(b) No, the Government has no such plans.

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